

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 17.11.2020 at 2.45 PM

HEARING

1. Cr 68/2020 ANGPS
2. Cr 111/2020 NGPS
3. Cr 305/2020 HPS
4. Cr 239/2020 HPS
5. Crl.Misc 296/2017
6. Crl.Misc 235/2020
7. Crl.Misc 236/2020
8. Crl.Misc 242/2020
9. Crl.Misc 244/2020
10. Crl.Misc 246/2020
11. Crl.Misc 248/2020
12. Crl.Misc 254/2020
13. Crl.Misc 255/2020
14. Crl.Misc 256/2020
15. Crl.Misc 259/2020
16. Crl.Misc 264/2020
17. Crl.Misc 265/2020
18. Crl.Misc 266/2020
19. PCR 170/2020
20. CC 803/2020

Hosakote

Dated: -13.11.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.